# **RAJASTHAN HIGH COURT, JODHPUR**

# **ORDER**

No.Estt.(RJS)/100/2021

Date: 02.11.2021

I

The services of **Shri Mahendra Singh Sisodia**, an Officer in the District Judge Cadre, have been repatriated from the post of Judge, MACT No. 1, Udaipur vide State Government Order No. F.19(2)Nyay/2014 dated 02.11.2021. consequent thereupon, he is hereby transferred/posted on the post of **District & Sessions Judge, Pratapgarh** vice Shri Alok Surolia and he is directed to join his new assignment at the earliest.

In partial modification of this office earlier order No. Estt.(RJS)/93/2021 dated 09.10.2021, **Shri Devendra Dixit**, an officer of District Judge Cadre, who has been appointed/posted as **Judge**, **Commercial Court**, **Bikaner** vide Government Order No. F.19(1)Nyay/2014 Dated 02.11.2021, is hereby directed to join his new assignment.

### III

The services of **Dr. Rajendra Singh Choudhary**, an Officer in the District Judge Cadre, have been repatriated from the post of Spl. Secretary, VRS & Jt. L.R., Law and Legal Affairs Department, Jaipur vide State Government Order No. F.19(05)Nyay/2021 dated 02.11.2021, consequent thereupon, he is hereby transferred/posted on the post of **District & Sessions Judge**, **Sikar** vice Shri Gyan Prakash Gupta and he is directed to join his new assignment at the earliest.

## IV

The services of **Shri Bharat Bhushan Gupta**, an Officer in District Judge Cadre, have been repatriated from the post of Judge, Family Court, Dausa vide Government Order No. F.19(1)Nyay/2014 dated 02.11.2021, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting on some other post.

#### V

**Shri Bharat Bhushan Gupta**, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar (Administration)**, **Rajasthan High Court Bench**, **Jaipur** vice Shri Devendra Dixit.

### VI

The State Government Order No. F.19(05)Nyay/2021 Dated 02.11.2021 vide which **Shri Girijesh Kumar Ojha**, an officer in the District Judge Cadre, presently posted as Judge MACT, Jhunjhunu has been transferred and appointed as **Spl. Secretary, VRS & Jt. L.R., Law and Legal Affairs Department, Jaipur** vice Dr. Rajendra Singh Choudhary, is hereby endorsed for compliance.

## VII

**Shri Varun Talwar**, an officer in the District Judge Cadre, presently under awaiting posting order Hq. at Fatehpur (Sikar) and who has been appointed/posted as **Judge**, **Commercial Court**, **Bhilwara** vide Government Order No. F.19(1)Nyay/2014 Dated 02.11.2021, is hereby directed to join his new assignment.

## VIII

Following Judicial officers in the District Judge Cadre, presently posted as mentioned in the Column 3, who have been appointed/posted on the posts shown against their names in the column No. 4, vide Government Order F.19(2)Nyay/2014 Dated 02.11.2021, are hereby relieved to join their new assignments at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	то	VICE SARVA SHRI
1	2	3	4	5
1.	ALOK SUROLIA	DISTRICT & SESSIONS JUDGE, PRATAPGARH	JUDGE, MACT NO. 1, UDAIPUR	MAHENDRA SINGH SISODIA
2.	RAMESH KUMAR JOSHI	APO AT DANTARAMGARH (SIKAR)	JUDGE, MACT, KARAULI	VACANT

### IX

The State Government Order No. F.19(2)Nyay/2014 Dated 02.11.2021 vide which **Shri Tirupati Kumar Gupta**, an officer in the District Judge Cadre, presently under transfer from the post of Judge, Family Court, Sikar, has been transferred and appointed as **Judge, MACT, Jhunjhunu** vice Shri Girijesh Kumar Ojha, is hereby endorsed for compliance.

### X

Following Judicial officers in the District Judge Cadre, presently posted as mentioned in the Column 3, who have been appointed/posted on the posts shown against their names in the column No.4, vide Government Order F.19(1)Nyay/2014 Dated 02.11.2021, are hereby relieved to join their new assignments at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS.	FROM	то	VICE SARVA
1	2	3	4	5
1.	PAWAN KUMAR	SPL.JUDGE (CBI) NO.3, JAIPUR METROPOLITAN-I	JUDGE, FAMILY COURT NO.2, UDAIPUR	VACANT
2.	RAJEEV KUMAR BIJLANIV	APO AT KISHANGARHBAS (ALWAR)	JUDGE, FAMILY COURT NO.2, BHARATPUR	VACANT

#### XI

On account of administrative exigencies, **Shri Pradeep Kumar Verma**, an officer in the District Judge Cadre, presently under awaiting posting orders at Hq. at Deedwana (Merta), is hereby transferred/posted as **Judge**, **Spl. Court For Protection of Children From Sexual Offences Act**, **2012 & Commission For Protection of Child Rights Act**, **2005 No.1**, **Jhalawar**.

### XII

The services of **Shri Bal Krishan Goyal,** an Officer in District Judge Cadre, presently posted as Additional Sessions Judge, Women Atrocities Cases No. 2, Kota, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting on some other post.

#### XIII

**Shri Bal Krishan Goyal**, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Officer on Special Duty at Rajasthan High Court Bench, Jaipur** vice Dr. Mohit Sharma.

## XIV

The services of **Shri Rajeev Choudhary**, an Officer in District Judge Cadre, presently posted as Spl. Judge, SC/ST Cases Court, Bhilwara, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting on some other post.

#### XV

**Shri Rajeev Choudhary**, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Regsitrar (Judicial)**, **Rajasthan High Court Bench**, **Jaipur** vice Shri Praveen Kumar Mishra.

### XVI

The services of following officers in the District Judge Cadre, shown in Column no.2 have been repatriated from the posts mentioned against their names in Column No.3 vide State Government Order No.F.19(10)Nyay/2003 dated 02.11.2021, consequent thereupon, they are hereby transferred/posted on the posts shown against their names in Column No. 4 and are directed to join their new assignment at the earliest:-

SR. NO.	NAME OF OFFICER SARVA SHRI/MS./DR.	FROM	то	VICE SARVA SHRI/MS./DR
1	2	3	4	5
1.	DEEPAK DUBEY	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, BANSWARA	ADDITIONAL SESSIONS JUDGE, WOMEN ATROCITIES CASES NO. 2, KOTA	BAL KRISHAN GOYAL
2.	ARIF MOHD. KHAN CHAYAL	SECRETARY, DISTRICT LEGAL SERVICES AUTHORITY, PALI	ADDITIONAL DISTRICT & SESSIONS JUDGE NO. 6, JAIPUR METROPOLITAN-I	VACANT

#### Note:-

The concerned officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

**BY ORDER** 

REGISTRAR GENERAL

#### No.Estt.B2(v)1/2021/3443

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3. P.S. to All Hon'ble Judges at Jodhpur.
- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7. The Accountant General, Rajasthan, Jaipur.
- 8. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
- 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

Personal File/ Conf./Accounts/General/store Sub.Court/Statistics/Computer Cell RJS Leave/Jr.Actt./Building Cell

REGISTRAR GENERAL

Date: 02.11.2021

# राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(05)न्याय / 2021

जयपुर दिनांकः 2, 11, 2/

ःआदेशःः

माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के न्यायिक अधिकारी Sh. RAJENDRA SINGH CHOUDHARY जो वर्तमान में Special Secretary, VRS & Jt. L.R., Law & Legal Affairs Department, Secretariat Jaipur की सेवाएं माननीय उच्च न्यायालय, जोधपुर को अन्यत्र पदस्थापन के लिए वापिस लौटाई जाती है।

माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के न्यायिक अधिकारी Sh. GIRIJIESH KUMAR OJHA जो कि वर्तमान JUDGE, MACT JHUNJHUNU के पद पर पदस्थापित हैं को Special Secretary, VRS & Jt. L.R., Law & Legal Affairs Department, Secretariat Jaipur में Sh. RAJENDRA SINGH CHOUDHARY के स्थान पर एतद्द्वारा पदस्थापित / नियुक्त किया जाता है:—

राज्यपाल की आज्ञा से

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1. विशिष्ठ सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
- 2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
- 3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए. /आरजी/8()/2021/3422 दिनांक 30.10.2021 के क्रम में।
- 4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- 5. संबंधित अधिकारी की निजी पत्रावली।
- 6. रक्षित पत्रावली।

संयक्त शासन सचिव

# राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(2)न्याय / 2014

जयपुर दिनांकः २ ।।, २ \

# ःआदेशःः

माननीय उच्च न्यायालय की अनुशंसा पर राज्य सरकार द्वारा जिला जज संवर्ग के निम्नलिखित अधिकारीगण को निम्नानुसार तालिका में उनके नाम के आगे कॉलम नं0-4 में प्रदर्शित पद पर एतद्द्वारा पदस्थापित/नियुक्त किया जाता है:-

S. N.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	PLACE OF POSTING	VICE SARVA SHRI/MS.
1	2	3	4	5
1	ALOK ·	DISTRICT & SESSIONS	JUDGE, MACT	MAHENDRA
	SUROLIA	JUDGE, PRATAPGARH	NO. 1, UDAIPUR	SINGH SISODIA
2	RAMESH	APO AT DANTARAMGARH	JUDGE, MACT,	VACANT
	KUMAR JOSHI	(SIKAR)	KARAULI	
3	TIRUPATI	JUDGE, FAMILY COURT	JUDGE, MACT,	GIRIJIESH
	KUMAR GUPTA	SIKAR	JHUNJHUNU	KUMAR OJHA

राज्यपाल की आज्ञा से

२-२-प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1. विशिष्ठ सहायक, माननीय विधि मंत्री महोदय, राजस्थान सरकार, जयपुर।
- 2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
- 3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक पी.ए. /आरजी/8()/2021/3416 दिनांक 30.10.2021 के क्रम में।
- 4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- 5. संबंधित अधिकारी की निजी पत्रावली।
- 6. रक्षित पत्रावली।

संयुक्त शासन संचिव